NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

TC.P No. 02/(MAH)/2016 CA No. 107/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

M/s. Milestone Development Ltd.

M/s. Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME **DESIGNATION** SIGNATURE Advocate n). Dhow Joshi Charly & le. Manasi Vyar

Manasi Vyar

Advocate

Associated

for the petitioner

02.

CA No. 107/397-398/NCLT/MB/MAH/2016 in

CP No.02/397-398/CLB/MB/MAH/2016

At request of the parties, list this matter for hearing 10.1.2017

sd/-B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)